

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2016

Dated: 21st July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tamil Nadu Spinning Mills Association Appellant (s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TANGEDCO

ORDER

Issue notice to the Respondents returnable on 22.08.2016. Dasti,
in addition, is permitted.

List the matter on **22.08.2016.**

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**